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MCRC-3707-2023

IN THE HIGH COURT OF MADHYA PRADESH
AT INDORE

BEFORE

HON'BLE SHRI JUSTICE SANJEEV S KALGAONKAR

ON THE 29th OF OCTOBER, 2025

MISC. CRIMINAL CASE No. 3707 of 2023

RAJESH MOHTA @ DILIP MOHTA AND OTHERS

Versus

STATE OF M.P. AND OTHERS

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Appearance:

Shri Mitesh Patidar - Advocate for the petitioners.

Shri Apoorv Joshi public prosecutor for State.

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ORDER

Learned counsel for the petitioners requests not to pursue this petition filed under section 482 of the Cr.P.C. as trial is completed and petition is rendered infructuous.

Considered.

Present petition is dismissed.

CC as per rules.

(SANJEEV S KALGAONKAR)
JUDGE

BDJ